

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

31. C.P. (IB)/160(MB)2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 26.06.2024**

NAME OF THE PARTIES: - Bank of Maharashtra
V/s
Ms. Shweta Prakash Jadhav

Section: U/s 95(1) of the Insolvency and Bankruptcy Code, 2016

ORDER

Adv. Pranav Shah appeared for the Petitioner through VC. None appeared for the Respondent/Personal Guarantor. The registry is directed to issue fresh court notice to the Respondent/Personal Guarantor intimating the next date of hearing. List this matter on **30.08.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)